CORRIGENDUM
COURT NO. 05
HON'BLE MR. JUSTICE C.HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

NOTE: W.P.(C)-7082/2019 & W.P.(C)-13141/2021 LISTED AT ITEM NO.39 & 40 MAY BE READ AS UNDER:

AFTER NOTICE MISC. MATTERS							
39	W.P.(C)-7082/2019 WITH W.P.(C) 13141/2021	SUMAN KUMAR MISHRA AND ORS. V/s UNION OF INDIA AND ORS.	SAAHILA LAMBA, RAM SANKAR, PIYUSH BERIWAL	AT 03:30 PM			
	1	1	1				
40	W.P.(C)-13141/2021 CM APPL. 41439/2021	JASWINDER SINGH & ORS. V/s UNION OF INDIA & ORS.	SAAHILA LAMBA, SAAHILA LAMBA, SIDDHARTH	AT 03:30 PM			

CORRIGENDUM
COURT NO. 21
HON'BLE MR. JUSTICE VIKAS MAHAJAN

NOTE: CRL.M.C.-8155/2024 LISTED AT ITEM NO.79 MAY BE READ AS UNDER:

AN	AMONGST TOP 10 MATTERS IN ADVANCE CASUE LIST								
79	CRL.M.A. 31222/2024 CRL.M.A. 31224/2024 CRL.M.A. 1596/2025 In CRL.M.C8155/2024	DEEPAK MINDA & ORS. V/s STATE OF NCT OF DELHI & ANR.	THESTALEST BAROAT	OTHER CASE FILED AGAINST SAME P.SFIR NO.: (SHALIMAR BAGH-552/2005) CRL.M.C. 533/2010 FILED BY PURKH CHAND MINDA & ORS (DISPOSED ON: 2010-02- 19) P.SFIR NO.:(SHALIMAR BAGH-552/2005)					
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONEF KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167) (RESPONDENT)							

CORRIGENDUM
COURT NO. 28
HON'BLE MR. JUSTICE AMIT SHARMA

NOTE: CRL.A. 1229/2024 LISTED AT ITEM NO.22 MAY BE READ AS UNDER:

SUSPENSION OF SENTENCE							
22	CRL.M.(BAIL) 2209/2024 In CRL.A1229/2024	SHEKH RASID @ KANA V/s STATE OF NCT OF DELHI & ANR.	SHIVEK TREHAN(DHCLSC)				
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951) (PETITIONER) SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951) (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168) (RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168) (RESPONDENT)		P.SFIR NO. :(JAMA MASJID- 21/2017)			

DELETION NOTES

- 1. W.P.(C) 3467/2025, W.P.(C)3468/2025 & W.P.(C)3472/2025 LISTED BEFORE HON'BLE DB-I AT ITEM NOS.50,51 & 52 RESPECTIVELY ARE DELETED AS THE ARE LISTED BEFORE HON'BLE DB-II.
- 2. RSA 77/2023 LISTED BEFORE HON'BLE MR. JUSTICE DINESH KUMAR SHARMA AT ITEM NO.24 IS DELETED AS THE SAME IS FIXED FOR 24.03.2025.
- 3. W.P.(C) 5506/2015, W.P.(C) 7561/2015 & W.P.(C) 7014/2016 LISTED BEFORE HON'BLE MS. JUSTICE MINI PUSHKARNA AT ITEM NOS. 8,9 & 10 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI.
- 4. W.P.(C)3497/2025 LISTED BEFORE HON'BLE MR. JUSTICE ANISH DAYAL AT ITEM NO. 124 IS DELETED AS THE SAME IS RETURNED TO FILING COUNTER.

HIGH COURT OF DELHI 19.03.2025

REGISTRAR (LISTING)